## LOK SABHA

Thursday March 23, 1967/Chaitra 2, 1889 (Saka)

The Lok Sabha met at Eleven of the Clock.

[Mr. Speaker in the Chair]

ORAL ANSWERS TO QUESTIONS

## Computers in LIC

- \*40. Shri George Fernandes. Will the Minister of Finance be pleased to state
- (a) the number of computers ins talled at the Offces of the Life Insurance Corporation of India, and their cost
- (b) the names of their manufactures, and how much foreign exchange was spent in buying, hiring or in installing these computors,
- (c) whether any study has been made of the money saved through administrative economy as a result of the installation of these computors, and
- (d) the number of employees office-wise division-wise who have lost their jobs as a result thereof?

The Minister of State in the Ministry of Finance (Shri K. C. Pant) (a) One computor system has been installed at Bombay Another has been contracted for and is expected to be installed at Calcutta during this year. The purchase price of the computor system installed at Bombay was about Rs 42 lakhs (excluding importation charges and sales tax). For the computer system expected to be installed at Calcutta the purchase price is about Rs 40 lakhs (excluding importation charges and sales tax).

- (b) The manufacturers of the computor system installed at Bombay are M/s International Business Machines Corporation of USA. The manufacturers of the computer system proposed to be installed at Calcutta are M/s International Computors and Tabulators Ltd of UK Payment for the computor at Bombay has been made under a blocked rupee' arrangement. Similarly in sanctioning any ariangement for the other computor, the foreign exchange aspect will receive consideration.
- (c) As the computor at Bombay has so far made only trial runs it is premature to make any such study

## (d) None

श्री जार्ज फरनेग्डीज क्या यह मच है कि इन दोना कम्प्यूटरा को ग्राभी तक काम मे नहीं लाया गया है क्षीर इन दोनों में कुछ ऐसी ताजिक ग्राडकने दिखाई दे रही है, जिस की वचह से इन को काम में लाना श्रसम्भव हो चका है ?

भी के० सी० पन्त : जैमा वि मैंने
प्रभी कहा है, वलकत्ते वाला कम्प्यूटर
प्रभी नहीं लगा है। बम्बई मे एक कम्प्यूटर
लग चुका है भीर महीनो से उस की ट्रायल
रस्ज चल रही है।

शी जार्ज फ़रलेन्डीच: विदेशो मे— भ्रमरीका जैसे देश में भी—जब कम्प्यूटर को लगाने का काम होता है, तब उस के जो नतीजे खास तौर पर उस क्षेत्र में काम करने वाले कर्मचारियो पर होते हैं, उन के बारे में कर्म-चारियो भीर उन के सगठनो से विचार-विमर्थ कर के बाद ही ऐसे यत्नीकरण का प्रयत्न किया जाता है। जब हिन्दुस्तान जैसे देस में, जहां चौची पंचवर्षीय योजना में भी पचास लाख भीर देकारों को दहाने का बादा हमारी सरकार कर चुकी है, सरकार ने लाखों रुपयों की विदेशी मुद्रा खर्च करके कम्प्यूटर लगा कर भीर कर्मचारियों को देकार बनाने की योजना बनाई है, तब क्या उसने इस बारे में सम्बन्धित कर्मचारियों, उस के संगठनों भीर भ्रन्य लोगों से सलाह-मश्विरा करने का प्रयास किया था?

शी के ब्रिंग पन्तः श्रीमन् इस में दो सवाल ग्राते हैं। एक तो कहा गया है कि लाखों कपये की विदेशी मुद्रा खर्च हुई है। जैसा कि मैं ने भपने जवाब में कहा है, इस में विदेशी मुद्रा नहीं लगी है—इस में क्पी पेमेंट हुमा है। जहां तक छंटनी का सवाल है, हम दूसरों देशों के अनुभव पर न जाये, बल्कि देखें कि यहां बम्बई में जो कम्प्यूटर लगा है, उम के ग्राधार पर छंटनी नहीं हुई है। यह ग्राश्वासन पहले भी दिया जा चका है।

Shri S. M. Banerjee: Sir, previously also, this question was discussed in this House. There is a growing discontent among 40,000 life insurance employees throughout the country on the consequent retrenchment arising from the installation of these computers. The previous Finance Minister promised to discuss this question with the representatives of the All-India Insurance Employees Association. Since he is not here, I would like to know whether the new Finance Minister is prepared to discuss this question de novo with the All India Insurance Employees' Association or other allied organisations to see that a mutual agreement is reached before any computor is used.

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai):
May I say that I have gone into this question and I see no reason to reconsider it. The question is not for me to consider; the question is for the LIC to consider. The LIC is an auto-

nomous body and the Finance Minister does not interfere with its day-to-day working. Therefore, if any discussion is to be made by the Union or by the employees, it should be done by them with the Chairman of the LIC.

Shri S. M. Bannerji: Sir, my question has been misunderstood.

Mr. Speaker: It has been answered.

Shri S. M. Bannerji: On a point of clarification. The Finance Minister said in this House that he would go to Bombay personally and see the working of the electronic computer. He promised to go to Bombay and see the working for himself. I know that the LIC is autonomous body. I want to know whether this abeen discussed with the LIC Chairman and no compromise has been reached

Shri Morarji Desai: There is going to be no retrenchment on this account.

Shri Bal Raj Madhok: The hon. Minister said that there would be no retrenchment just now because of the installation of computers. I want to know whether the employment potential of the LIC will not be affected adversely by the installation of these computers and if so, will it be a wise policy?

Shri Morarji Desai: It will be an unwise policy if we do not do this.

Shri H. N. Mukerjee: Mr. Madhok's question wanted to elicif an answer to a very important doubt in the minds of the people, namely, that while Government says that at the present moment there is perhaps no danger of retrenchment, po'entially the question of retrenchment and unemployment is looming large and he says that Government have done a wise thing. Let him tell us what is the factual position, whether potentially, the employment potential is not going to be endangered by the introduction of this electronic device.

Merarji Desai: The employment potential will increase by the more efficient working of the LIC because then, its work will go on advancing and developing and more people will be employed as a result thereof. If this is not done, less people will be employed.

Oral Answers

Mr. Speaker: Next Question.

बी हुकम बन्द कह्याय: प्रध्यक्ष महोदय, मैं तीन चार मर्तवा खड़ा हुआ हूं, नेकिन मुझे प्रश्न पूछने का भ्रवसर नहीं दिया गया है।

भी एस० एम० जोजी: अध्यक्ष महोदय, यह सवाल बहुत महत्वपूर्ण है। इस के बारे में और पूरक प्ररत पूछने का अवसर दीजिए। कई माननीय सदस्य प्रश्न पूछना चाहते है।

Mr. Speaker: I have gone to the next Question. Mr. Sezhiyan.

Fourth Five Year Plan

\*41. Shri Sezhiyan:
Shri H. N. Mukerjee:
Shri S. Supakar:
Shri Hem Raj:
Shri C. C. Desai:
Dr. Karni Singh:
Shrimati Sushila Rohatgi;
Shri Bhogendra Jha:

Will the Minister of Planning be pleased to state:

- (a) whether the outlay of the Fourth Five Year Plan has been finalised:
  - (b) if so, the details thereof; and
- (c) if not, when Government propose to finalise the Plan and lay it on the Table?

The Minister of Planning Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) No, Sir.

(b) and (c). The Draft Outline of the Fourth Plan is being reviewed in the light of latest Economic trends. After this review, the Fourth Plan

proposals will be discussed by the National Development Council and thereafter placed before the Parliament.

Shri Era Sezhiyan: One year of the Fourth Plan has already elapsed. I want to know how much more time will be taken to finalise the Fourth Plan. India is now without a Plan and I want to know whether the Planning Commission will be able to draft the Fourth Plan at least before the Fourth Plan period is over. I want to know the exact date when this will be done.

Shri Asoka Mehta: As far as the Fourth Plan is concerned, we had reached agreement and conclusion with 16 out of the 17 States before the elections. But I believe it is necessary for us to hold fresh discussions with the new governments that have been formed. That is the reason why as far as the State sector is concerned we have got to give them an opportunity to bring up whatever they have to say: we do not want to take anything fixed and final. As far as the Plan of the Union Government is concerned, that also has to be gone into because the economic situation has not picked up as we had hoped it would pick up. We are looking into it, and I believe the National Development Council would like to have a look at all these calculations after we have had an opportunity of discussing it with the Chief Ministers.

Shri Sezhiyan: It has been openly expressed by many Members including those who have been in the Planning Commission till recently that the Planning Commission has to be reorganised and reoriented, which is but a reflection on the working of the Planning Minister has to say about the reorientation and reorganisation of the Planning Commission and the Plan.

Shri Asoka Mehta: That does not arise out of the main question.